COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016 AND APPEAL NO. 27 OF 2016

Dated: 22nd March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016

Kishangarh Hi-Tech Textile Park Ltd. ... Appellant(s)

۷s.

Rajasthan Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Vishal Gupta

Mr. Abhishek Raj

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

Mr. Pradeep Misra

Mr. Shanshank Pandit for R-2

Mr. Ajatshatru S. Mina Ms. Megha for R-3 & R-4

APPEAL NO. 27 OF 2016

ACC Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Anurag Agrawal

Mr. Satish Pareek

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1

Mr. Pradeep Misra

Mr. Shashank Pandit for R-2

Mr. Ajatshatru S. Mina Ms. Megha for R-3

Mr. Vishal Gupta Mr. Abhishek Raj

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>24.05.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member

mk/tpd